## 11.04 hrs.

Title: References made to the passing away of Shri Jagdish Narain Mandla (Member 5<sup>th</sup> Lok Sabha) on 10.2.2002 and Shri Ahsan Jafri (Member 6<sup>th</sup> Lok Sabha) on 28.02.2002, respectively.

MR. DEPUTY-SPEAKER: Hon. Members, I rise to inform the House of the sad demise of two of our former colleagues, namely, Shri Jagdish Narain Mandal and Shri Ahsan Jafri.

Shri Jagdish Narain Mandal was a Member of Fifth Lok Sabha from 1971 to 1977 representing Godda parliamentary constituency of erstwhile Bihar State (now in Jharkhand).

Earlier, Shri Mandal was a Member of Bihar Legislative Assembly from 1952 to 1957.

A valiant freedom fighter, Shri Mandal actively participated in the freedom movement and was imprisoned several times.

Hailing from an agriculturist family, Shri Mandal was an active social and political worker. He was also associated with various social organisations and educational organisations.

Shri Jagdish Narain Mandal passed away on 10<sup>th</sup> February, 2002 at New Delhi at the age of 85, after a brief illness.

Shri Ahsan Jafri was a Member of the Sixth Lok Sabha from 1977 to 1979 representing Ahmedabad Parliamentary Constituency of Gujarat.

Shri Jafri rose to prominence in public life as a trade unionist. He was associated with various organisations connected with the welfare of trade unions.

An advocate by profession, Shri Jafri was a well-known social and political worker. He worked relentlessly for the uplift of the poor and downtrodden.

Shri Jafri was a member of Indo-Soviet Cultural Society, Gujarat and led Gujarat Delegation to USSR in 1976.

Shri Ahsan Jafri was killed, at the age of 73, when his house was set on fire by some anti-social elements on 28<sup>th</sup> February, 2002 at Ahmedabad, Gujarat.

...(Interruptions)

MR. DEPUTY-SPEAKER: We deeply mourn the loss of these friends and I am sure the House would join me in conveying our condolences to the bereaved families.

The House may now stand in silence for a short while as a mark of respect to the memory of the departed souls.

11.06 hrs.(The Members then stood in silence for a short while.)

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कुंवर अखिलेश सिंह (महाराजगंज, उ.प्र.): उपाध्यक्ष महोदय, लखनऊ में राजभवन के बाहर धरने पर बैठे हमारी पार्टी के विधायक, श्री मंजूर अहमद, की हत्या कर दी गई है… (<u>व्यवधान</u>)

11.07 hrs.

(इस समय कुंवर अखिलेश सिंह तथ	n कुछ अन्य माननीय सदस्य सभा पटल के निकट फर्श			
	पर खड़े हो गए।)			
	… ( <u>व्यवधान</u> )			
11.09 hrs.				
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(इस समय श्रा रघुवरा प्रसाद ।सह तर	था कुछ अन्य माननीय सदस्य सभा पटल के निकट फर्श पर खड़े हो गए।)			
	<u>ब</u> €¦( <u>व्यवधान</u> )			
	ac <sub>1</sub> ( <u>aqqqı-1</u> )			
<b>उपाध्यक्ष महोदय</b> ः प्रश्न-काल के बाद मैं आपको बुलाऊंगा। अभी आप सीटों पर जाईए।				
	… ( <u>व्यवधान</u> )			
उपाध्यक्ष महोदय : क्वैश्चन-आवर के बाद बुलाऊंगा।				
	…( <u>व्यवधान</u> )			
	40 ( <u>4441)</u>			
उपाध्यक्ष महोदय : मैं चांस दूंगा, लेकिन क्वैश्चन-आवर के बाद।				
	…( <u>व्यवधान</u> )			

…(<u>व्यवधान</u>)

उपाध्यक्ष महोदय : क्वैश्चन-आवर के बाद में आपको मौका दूंगा।

उपाध्यक्ष महोदय : मैं आपको बुलाऊंगा। अभी आप अपनी सीटों पर वापस जाईए।					
… ( <u>व्यवधान</u> )					
MR. DEPUTY-SPEAKER: Please do not show placards.					
(Interruptions)					
MR. DEPUTY-SPEAKER: Please do not show these placards in the House.					
(Interruptions)					
MR.DEPUTY-SPEAKER: The House stands adjourned to meet again at 12 noon.  11.11 hrs.					
The Lok Sabha then adjourned till Twelve of the Clock.					
<u>12.00 hrs.</u>					
लोक सभा बारह बजकर एक मिनट पर पुनः समवेत् हुई।					
(Mr. Deputy Speaker in the Chair)					
… ( <u>व्यवधान</u> )					
<b>कुंवर अखिलेश सिंह (महाराजगंज, उ.प्र.)</b> : महोदय, भारतीय जनता पार्टी द्वारा समाजवादी पार्टी के कार्यकर्ताओं की हत्या करायी जा रही है।…( <u>व्यवधान</u> )					
12.01 hrs.					

(इस समय कुंवर अखिलेश सिंह, श्री रामदास आठवले तथा कुछ अन्य माननीय सदस्य सभा पटल के निकट फर्श पर खड़े हो गए।)				
उपाध्यक्ष महोदय : आप अपनी जगह पर जाइये तभी मैं आपकी बात सुनूंगा।				
… ( <u>व्यवधान</u> )				
उपाध्यक्ष महोदय : आप क्या चाहते हैं? हाउस चलाना चाहते हैं या नहीं चलाना चाहते।				
… ( <u>व्यवधान</u> )				
यद्। <u>(व्ययकान)</u>				
<b>उपाध्यक्ष महोदय</b> ः आप पहले अपनी सीटों पर जाइये तभी मैं आपकी बात सुनूंगा। यहां पर होम-मिनिस्टर और सारे मिनिस्टर्स बैठे हैं। आप अपनी सीटों पर जाइये				
तभी मैं आपकी बात सुनूंगा।				
(Interruptions)				
MR. DEPUTY-SPEAKER: Kunwar Akilesh Singh, please go to your place.				
(Interruptions)				
MR. DEPUTY-SPEAKER: Shri Ramdas Athawale, please go to your place.				
(Interruptions)				
\III.GITUPIOIIS)				

MR. DEPUTY-SPEAKER: Please go to your place.				
(Interruptions)				
MD DEDUTY ODE MED ALL LIVE				
MR. DEPUTY-SPEAKER: Now papers to be laid.				
<u>12.07 hrs.</u>				
BUSINESS ADVISORY COMMITTEE				
Thirty-first Report				
Thirty-inst Noport				
THE MINISTER OF PARLIAMENTARY AFFAIRS, MINISTER OF INFORMATION TECHNOLOGY AND MINISTER OF COMMUNICATIONS (SHRI PRAMOD MAHAJAN): Sir, I beg to present the Thirty-first Report of the Business				
Advisory Committee.				
12.07 ½ hrs.				
STANDING COMMITTEE ON ENERGY				
Nineteenth to Twenty Sixth Reports				
SUDI SONTOSU MOUAN DEVISE CHADY Sir. I had to present the following Departs (Hindi and English vargions)				
SHRI SONTOSH MOHAN DEV (SILCHAR): Sir, I beg to present the following Reports (Hindi and English versions) of the Standing Committee on Energy (2001)				
<u>12.08 hrs.</u>				
STANDING COMMITTEE ON ENERGY				
Action Taken Statements				
ACTION TAKEN STATEMENTS				

SHRI SONTOSH MOHAN DEV (SILCHAR): Sir, I beg to lay on the Table a copy each (Hindi and English Versions) of the following Statements of the Standing Committee on Energy:-					
12.09 hrs.					
MOTION RE : THIRTY-FIRST REPORT					
OF BUSINESS ADVISORY COMMITTEE					
THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI PRAMOD MAHAJAN): Sir, I beg to move:					
"That this House do agree with the Thirty-first Report of the Business Advisory Committee presented to the House on the $7^{\rm th}$ March, 2002."					
MR. DEPUTY-SPEAKER: The question is:					
"That this House do agree with the Thirty-first Report of the Business Advisory Committee presented to the House on the $7^{\rm th}$ March, 2002."					
The motion was adopted.					
(Interruptions)					
MR. DEPUTY-SPEAKER: The House stands adjourned to meet tomorrow at 11.00 a.m.					
<u>12.10 hrs.</u>					

The Lok Sabha then adjourned till Eleven of the Clock on Friday, March 8, 2002/Phalguna 17, 1923 (Saka).

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